

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3519  
ANSWERED ON:14.12.2012  
TRANSPORTATION OF PETROLEUM PRODUCTS  
Bali Ram Dr.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the mode of transportation of petroleum products adopted by various oil companies, State/UT-wise;
- (b) the mode of payment for this transportation being made in this regard;
- (c) the details of cases regarding payment of transportation of petroleum products lying pending in arbitration during the last three years, company-wise; and
- (d) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

- (a): The mode of transportation of petroleum products by Public Sector Oil Marketing Companies (OMCs) are done by road through Tank Trucks, Rail Tank Wagons, Coastal Tankers and cross country pipelines. State/UT-wise modes of transportation of petroleum products is annexed.
- (b): Payments for the transportation are being made through RTGS/Electronic Clearing Services (ECS) by the OMCs directly to the transporter's Bank Account and in rare cases by Cheque /Demand Draft.
- (c) & (d): Company-wise details of cases regarding payment of transportation of petroleum products lying pending in Arbitration, are as under:-

IOCL - 34

BPCL - 1

HPCL - NIL

These arbitration cases are between the contracting parties.